NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

33. C.P. 4661/2018

CORAM:
SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2024

NAME OF THE PARTIES: **Suryakant Kukreja & Anr.**
V/s
Baba Infra & Marine Services Pvt. Ltd.

Section: 241-242 of Companies Act, 2013

ORDER

Adv. Sagar Vichare appeared for the Petitioner. Adv. Mily Ghoshal appeared for the Respondent. Counsel for the Petitioner seeks time to file rejoinder. Let the same be filed well before the next date of hearing. List the matter on **27.03.2024** for hearing.

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
01.02.2024
Sushil